

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Scrutiny List From 06-07-2021 To 06-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	709/2021	CHOTTON ROY	JEENIA RUDRA	27-07-2021	LOWER COURT CASE NO. IN PARAGRAPH NO.1 OF PAGE NO. 2 DOES NOT MATCH WITH THE TYPED COPY OF IMPUGNED ORDER.

Printed On 06-07-2021